

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 13<sup>th</sup> October, 2014

No. HCM/Misc-89/2013-A&E/ 16289 It is to notify that the High Court of Manipur is pleased to declare 20<sup>th</sup> October, 2014 as non Court sitting day for all District Courts and their subordinate courts in Manipur in view of the Eastern Zone Judicial Officers' Conference jointly organized by the High Court of Manipur and Manipur Judicial Academy from 19<sup>th</sup> to 20<sup>th</sup> October, 2014. Further, the High Court of Manipur is pleased to declare 8<sup>th</sup> November, 2014 as Court sitting day in lieu of 20.10.2014.

By order,

( Th. Saimon Singh )  
I/C, REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Memo No. HCM/ Misc-89/2013-A&E/ 16290.310 Imphal, the 13<sup>th</sup> October, 2014.  
Copy to:

1. The Advocate General, Manipur.
2. The Chief Secretary, Government of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The District and Sessions Judge, Manipur East/Bishnupur/Manipur West/Thoubal/Senapati. He/She is requested for favour of wide circulation in Subordinate Courts.
5. The Joint Registrar (Judl & Bench)/ (Admn/PM &P), High Court of Manipur
6. The Deputy Registrar (Judl)/ (Admn/PM &P), High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
9. The P.S. to Registrar General, High Court of Manipur.
10. The Secretary, All Manipur Bar Association, Imphal.
11. The Secretary, High Court Bar Association, Manipur.
12. The Secretary, High Court of Manipur Bar Association, Imphal.
13. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C., Imphal.
14. The Senior Govt. Advocate, Imphal with 3(three) copies.
15. The Central Govt. Standing Counsel, Manipur.
16. The Director, Doordarshan Kendra, Imphal.  
– For favour of wide announcement in the News Items.
17. The Director, Information & Public Relations, Imphal with one spare copy for favour of wide publicity in the News Item.
18. The Assistant News Editor, A.I.R., Imphal for favour of wide announcement.
19. The News Editor, ISTV, Imphal for favour of wide announcement in the News Item.
20. Notice Board/Guard File/Order Book.
21. Concerned File.

13/10/14  
I/C, REGISTRAR GENERAL  
HIGH COURT OF MANIPUR